

**IN THE INCOME TAX APPELLATE TRIBUNAL AGRA BENCH,  
AGRA**

**BEFORE: SMT ANNAPURNA GUPTA, ACCOUNTANT MEMBER  
&  
SHRI SUNIL KUMAR SINGH, JUDICIAL MEMBER**

**ITA No. 225/AGR/2024  
(Assessment Year : 2017-18)**

Subhash Kumar Khushwani B-117, Krishna Vihar Colony, Samadhiya Colony, Taraganj, Lashkar, Gwalior M.P. 474 001	V.s	Income Tax Officer, Ward 2(2) Gwalior, M.P. 474 011
<b>PAN/GIR No. AGFPK6304A</b>		
<b>(Appellant)</b>	..	<b>(Respondent)</b>

Assessee by	Shri Ashok Vijayawargiya, C.A.
Revenue by	Shri Shailendra Srivastava, Sr. DR
<b>Date of Hearing</b>	<b>25/03/2025</b>
<b>Date of Pronouncement</b>	<b>25/03/2025</b>

**आदेश / O R D E R**

**PER SUNIL KUMAR SINGH (J.M):**

1. This appeal has been preferred against the impugned order dated 25.10.2023 passed by the Ld. CIT(A)/NFAC, Delhi.
2. At the very outset, the appellant assessee is said to have moved an application with a prayer to withdraw the appeal on the ground of duplication of the present appeal as the original ITA No. 218/AGR/2023 has already been decided.

3. The Learned DR has no objection.
4. In view of appellant's prayer, this duplicate appeal stands dismissed as withdrawn.

Order pronounced in open court on 25.03.2025.

**Sd/-**  
**(ANNAPURNA GUPTA)**  
**ACCOUNTANT MEMBER**

**Sd/-**  
**(SUNIL KUMAR SINGH)**  
**JUDICIAL MEMBER**

Agra; Dated 25/03/2025  
Rahul, LDC

**Copy of the Order forwarded to:**

1. The Appellant
2. The Respondent.
3. CIT
4. DR, ITAT, Mumbai
5. Guard file.

BY ORDER,

//True Copy//

(Asstt. Registrar)  
**ITAT, Agra**